

SUB: National Judicial Academy, Bhopal - Nomination of two District and Sessions Judges to participate in the Academic Programme No. P-1151 on "Refresher Course for Commercial Court" scheduled to be held from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal - Relief Arrangements - ORDERS - ISSUED.

READ: 1. Letter No.NJA/Dir/Ac.Prog/2018-19/3813, dated 30.08.2018 from the Director, National Judicial Academy, Bhopal.
2. High Court's Letter Roc.No.176/Reg (Inq)/2018, dated 04.02.2019.

ORDER ROC.NO.48/2019-B.SPL., DATED: 05.02.2018

The High Court passed the following Orders:

The following relief arrangements are ordered in respect of two District and Sessions Judges to participate in the Academic Programme No. P-1151 on "Refresher Course for Commercial Court" scheduled to be held from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal, in pursuance of the High Court's letter 2nd read above.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	INCHARGE ARRANGEMENTS MADE DURING THE ABSENCE OF OFFICER NOMINATED FOR REFRESHER COURSE
(1)	(2)	(3)
1.	Sri C.Purushotham Kumar, Prl. District and Sessions Judge, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
2.	Smt. G.Sunitha, Prl. District and Sessions Judge, West Godavari at Eluru.	I Addl. District and Sessions Judge, West Godavari at Eluru.

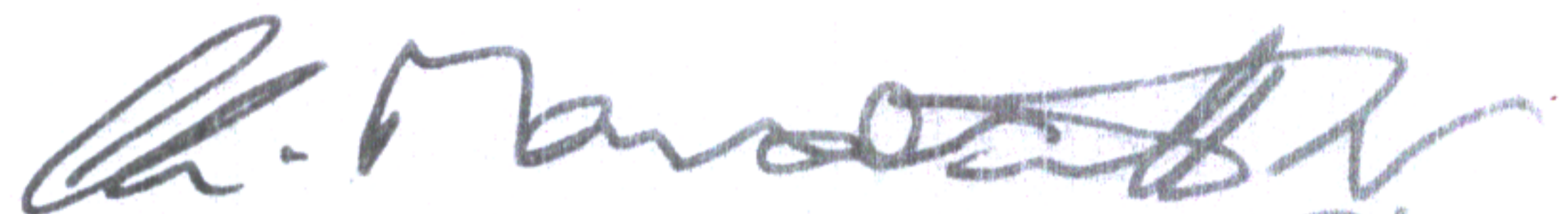
The officer mentioned in column number 3, will be incharge of the post/s mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Refresher Course from 08.02.2019 to 10.02.2019 at National Judicial Academy, Bhopal.

On return from the Refresher Course, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

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NOTE: The officers who are nominated for the above Refresher Course is hereby permitted to relieve and join duty by availing actual journey time for the said purpose.


REGISTRAR GENERAL S/2
FAC. REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Incharge officers.
 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
 4. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
 5. The Prl. District and Sessions Judge, Prakasam at Ongole.
 6. The Prl. District and Sessions Judge, West Godavari at Eluru.
 7. The District Treasury Officers: Prakasam at Ongole and West Godavari at Eluru.
 8. **The Section Officers:** Establishment Section, Special Officers Section, Computer Section, Vigilance Cell, B.Section, Work Review Cell, O.P.Cell, E-Section, D1 Budget Section, Accounts Section, High Court of Judicature at Hyderabad.
- +Spare.